

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
30-05-2024 AT 10:30 AM**

**Company Appeal 5/2024**  
u/s. 252 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Pmart Technologies Pvt Ltd

...Petitioner

**AND**

ROC, Hyderabad

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Mabu Basha Dedekula, for petitioner present physically.  
Learned counsel for ROC, Telangana present physically and stated that observations have been filed.

At request for filing compliance two weeks' time granted and copy of compliance shall be served on the ROC and for filing report, call on 11.07.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**